## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:4256 ANSWERED ON:21.04.2010 BANSAGAR DAM PROJECT Patel Shri Bal Kumar

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Bansagar Dam Project is a joint venture of three States;
- (b) if so, the details thereof alongwith the estimated cost and present status of the projects initiated by different States; State-wise;
- (c) whether there is time and cost overrun of the projects;
- (d) if so, the details thereof and the action taken by the Government in this regard, State-wise; and
- (e) the funds allocated for completion of the projects so far, State-wise?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) The Bansagar Dam Project is an interstate project of Madhya Pradesh, Uttar Pradesh and Bihar.
- (b) to (e) The cost of Dam (Unit-I) is to be shared in the ratio of 2:1:1 amongst Madhya Pradesh, Uttar Pradesh and Bihar based on the share of water allocated to the states. The Bansagar Dam has been completed in June 2006 and the reservoir is being impounded since then. However, some residual works like approach roads, repair of energy dissipation arrangements etc. are remaining and are planned to be completed by March 2011.

In addition to above, the Governments of Uttar Pradesh and Madhya Pradesh are executing canal portions in their respective States.

Bansagar Canal Project under Uttar Pradesh has the latest estimated cost of Rs.2053.60 crore at 2006 price level. An expenditure of Rs.1608.35 crore has been incurred up to March, 2009. The Planning Commission approved Bansagar Canal Project Unit-II in Madhya Pradesh for Rs.344.66 crore on 29.11.2001. The revised estimated cost of the project at 2009 price level is 2143.65 crore (including works component of Rs.1923.82 crore). The expenditure incurred on the project up to march, 2010 is Rs.821.80 crore.

The Central government is providing central assistance to States under Accelerated Irrigation Benefit Programme (AIBP) for early completion of this project. The central assistance of Rs.364.98 crore and Rs.83.50 has been provided up to 31.3.2010 to Madhya Pradesh and Bihar respectively for Dam component. Further, central assistance of Rs.273.89 crores and Rs.553.13 crore has been provided up to 31.3.2010 to Madhya Pradesh and Uttar Pradesh for canal portion. The canal portion in Madhya Pradesh and Uttar Pradesh under AIBP were planned to be completed by 31.3.2010 as per Memorandum of Understanding signed by the states in this regard. However, the same have spilled over to the year 2010-11.